GOVERNMENT OF INDIA MINISTRY OF POWER

RAJYA SABHA UNSTARRED QUESTION NO.1595 ANSWERED ON 05.08.2024

VILLAGE ELECTRIFICATION PROGRAMME

1595 # SHRI BABURAM NISHAD:

Will the Minister of **POWER** be pleased to state:

- (a) steps taken to increase the pace of electrification in the villages since 2019;
- (b) status of the village electrification programme; and
- (c) the increase in the quantum of electricity available per day in the villages since 2019?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) & (b): The Government of India launched Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) in 2014 to strengthen the sub-transmission and distribution networks in rural areas of the country. Under the scheme, all census villages were electrified.

Under Pradhan Mantri Sahaj Bijli Har Ghar Yojana (SAUBHAGYA) (2017-2019) all willing un-electrified households in rural areas and all willing poor households in urban areas in the country were electrified. Certificates were also given by the States regarding 100% electrification of all households.

Thereafter, some States reported left-out un-electrified households. Accordingly, 23,29,074 households were electrified. The Scheme of SAUBHAGYA and DDUGJY was closed in 2019 and 2022 respectively.

Further, Government of India launched Revamped Distribution Sector Scheme (RDSS) with the objective of improving the quality and reliability of power supply to consumers through a financially sustainable and operationally efficient Distribution Sector. The Scheme has an outlay of Rs. 3,03,758 crore with a Gross Budgetary Support of Rs. 97,631 crore over a period of five years from 2021-22 to FY 2025-26. Projects worth Rs. 2.62 lakh crore for distribution infrastructure works and smart metering works have been sanctioned under the scheme.

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In addition, un-electrified households left-out during SAUBHAGYA and all identified Particularly Vulnerable Tribal Groups (PVTG) habitations/ households under PM-JANMAN (Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan) are being electrified under RDSS as per the scheme guidelines. State-wise detail of household electrification sanction along with status is placed at **Annexure.**

Further, under New Solar Power Scheme (for PVTG Habitations/Villages under PM JANMAN) of Ministry of New & Renewable Energy, 5,067 HHs have been sanctioned for electrification through off-grid solar.

(c): At present, Power availability in rural areas is 21.9 hours. The average hours of supply of electricity in rural areas year-wise, as reported by the States/UTs, since 2019 is as given below:

Year	Average daily power supply(in hours)		
2019-20	20.8		
2020-21	20.5		
2021-22	20.5		
2022-23	21.7		
2023-24	21.9		

ANNEXURE REFERRED IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 1595 ANSWERED IN THE RAJYA SABHA ON 05.08.2024

Electrification under RDSS (PVTG+Addl HHs+ Vibrant Village Program)

S. No.	Name of State	Sanctioned Outlay (Rs. Crores)	Sanctioned GBS (Rs. Crores)	Total Households Sanctioned	Households Electrified as on 18.07.2024		
Α.	A. Addl. HHs Sanctioned under RDSS						
1	Rajasthan	459.18	275.51	190,959	62,160		
2	Meghalaya	435.70	392.13	50,501	0		
3	Mizoram	68.94	62.04	13,715	0		
4	Nagaland	65.10	58.59	10,398	0		
5	Uttar Pradesh	931.04	558.62	251,487	0		
6	Andhra Pradesh	49.24	29.54	15,475	11,384		
7	Jharkhand	7.47	4.48	872	0		
8	Jammu &kashmir	14.96	13.46	1,936	0		
9	Bihar	119.57	71.74	21,658	0		
10	Assam	785.55	706.99	127,111	0		
	Total (A)	2,936.75	2,173.12	684,112	73,544		
В.							
1	Himachal Pradesh	6.08	5.47	3,536	0		
2	Arunachal Pradesh	20.18	18.16	1,683	0		
3	Uttarakhand	13.08	11.77	1,154	0		
	Total (B)	39.34	35.40	6,373			
С.							
	Sanctioned under RDSS						
1	Andhra Pradesh	88.71	53.23	25,054	22,245		
2	Chhattisgarh	38.17	22.90	7,077	3,172		
3	Jharkhand	53.39	32.03	9,134	0		
4	Madhya Pradesh	136.07	81.65	27,358	7,517		
5	Maharashtra	26.61	15.96	8,556	8,556		
6	Rajasthan	40.34	24.20	17,633	9,815		
7	Karnataka	3.77	2.26	1,615	811		
8	Kerala	0.86	0.52	345	303		
9	Tamil Nadu	29.89	17.94	10,673	4,781		
10	Telangana	6.79	4.07	3,884	3,862		
11	Tripura	61.52	55.37	11,664	2,367		
12	Uttarakhand	0.41	0.37	221	667		
13	Uttar Pradesh	1.10	0.66	316	157		
	Total (C)	487.63	311.15	123,530	64,253		
	Grand Total (A+B+C)	3,463.72	2,519.67	814,015	137,797		
